

Annexure 1																	
Names of the Creditors holding Movable Assets, Movable Systems, Rights Intended																	
Date of commencement of liquidation:												13-Apr-23		List of Stakeholders as on:		16/01/2023	
List of Movable Revolver creation																	
(Amount in ₹)																	
Sl. No.	Name of creditor	Details of claim received				Details of claim admitted											
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest enforceable? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
1	Reliance Commercial Finance Ltd		15,165,230.12	15,165,230.12	Secured	15,165,230.12	Yes	Facility cum Hypothecation Agreement dated 03.07.2013: First pari passu charge on the book debts and all movable assets including but not limited to inventories including raw materials, work-in-process and finished goods		0.44%	0	0	0.00	0	Amnt claimed is taken as per CRP claims		
2	Union Bank of India (erstwhile Andhra Bank)	24-May-23	535,050,465.52	535,050,465.52	Secured	535,050,465.52		First charge and hypothecation of Raw Materials, Work in Progress, Finished Goods, Book Debt and other current assets (present and future) of the Company. Assets owned and mortgaged by Power Electro Systems Pvt Ltd. 1. Factory of M/S Power Electro Systems Pvt Ltd at Plot No. 99/2, MIDC Salspur, Nashik 2. Factory of M/S Power Electro Systems Pvt Ltd at Plot No. 99/2, MIDC Salspur, Nashik 3. Gula No 251 on plot No. 38, MIDC Arva, Nashik PARTICULARS OF SECURITIES 1. Land bearing Survey No. 136, 147/2/5, Plot No. 96, Vashind, within Kinchayal Samit Savaroli, Taluka Shahapur, District Thane, in the name of Mr. Kailash Pawar 2. Land bearing Gat No. 95/1, out of Plot No. 3, Village Gonde Zumele, Taluka Igatpur, District Nashik, in the name of Mr. Ashay Prabhakar Shinde 3. Land of Property No. 129 (I) at Survey No. 220 situated at Mumbai-Agra National Highway, Village - Shemwad Khurd, Taluka Igatpur, District Nashik, in the name of Mr. Manisha Pawar 4. Land of Property No. Property No. 102 at Survey No. 218 situated at Mumbai-Agra National Highway No. 3, Village - Shemwad Khurd, Taluka Igatpur, District Nashik (900 sq. mtr.), in the name of Mrs. Manisha Pawar 5. Land of Property No. Property No. 102 at Survey No. 218 situated at Mumbai-Agra National Highway No. 3, Village - Shemwad Khurd, Taluka Igatpur, District Nashik (Construction Area 1550sq ft) and Plot area 30,570.44 sq. mtr) in the name of Mrs. Manisha Pawar 6. Residential Flat No. 56, on 5th Floor in an Trikot Co-op. Hsg. Society Ltd., Ramgar, Nagar, Anandwadi, Salspur, Nashik, in the name of Mr. Kailash Pawar 7. Residential Flat No. 05, 5th, 2nd Floor, Marana era Residence, 17' house Colony, College Road, Nashik, in the name of Mr. Kailash Pawar & Mrs. Manisha Pawar Exclusive Collateral Security for our Bank towards 50% collateral coverage: NA Land in Gat No 99(9) at village Talagan (Anjaner) off Nashik to Trimbakeshwar, Sh 30 Talagan, Tal & Dist: Nashik, area 5949 sq mtr		15.65%	0	0	0.00	0			
3	IDBI Bank	24-May-23	1,763,771,388.23	1,763,771,388.23	Secured	1,763,771,388.23	Yes	For Working Capital Facilities to PSEPI: First pari-passu charge on the current assets of the company, both present and future along with other working capital Banks under Consortium Banking Arrangement. Collateral Security: First pari-passu charge on the fixed assets of the company & on the additional properties and plots both present (as mentioned in Sr no 1 to 10 of Appendix E) & future with other working capital Banks under Consortium Banking Arrangement. Second Pari-Passu Charge on the assets created out of Term Loan of IDBI Bank Limited. Guarantees: Personal Guarantees of Shri. Kailash Pawar and Smt. Manisha K Pawar For Term Loan Facility: Primary: First pari passu charge on the assets created out of Term Loan. Collateral: First Pari passu charge on fixed assets of the company and additional properties offered by the company (as mentioned in Sr no 1 to 9 of Appendix III) Second pari-passu charge on the current assets of the company Exclusive for T1: Exclusive charge on 2 properties at Malagan by way of third party mortgage Shri. Satish Jagannath Y ewale & Shri. Prashant B Sonawane. Guarantees: Personal Guarantees of Shri Kailash Pawar & Smt Manisha Pawar Third Party Guarantee (to the extent of properties mortgaged): Shri. Satish Jagannath Y ewale & Shri. Prashant B Sonawane. Working Capital and Term Loan Limit: 1. Lease hold land and bldg. plot no. 99/2 MIDC area Salspur Nashik and factory in the name of the borrower 2. Lease hold land and bldg. plot no. 99/2 MIDC area Salspur Nashik and factory in the name of the borrower 3. 1 BHK Flat no 16 5th Floor measuring 56.22 sq. mtr. In Jai Trikot CHS plot no. 9, 12, 13 Sr no 32/2 Gulmhor colony Anandwad Gangapur rd Nashik in the name of Mr. Kailash Pawar 4. 2 BHK Flat no. 5, 3rd Floor, measuring 123.80 sq. mtr. At Marawana housing colony Plot no. 15 Sr no 72/2A, 20/5/3 Colony College Road Nashik in the name of Mr. Kailash R Pawar and Mrs. Manisha Pawar 5. Plot no. 16 S no 138/142/2 at village Vashind Shere M Taluka Shahapur Dist Thane adm 5282 sq. mtr. In the name of Mr. Kailash R Pawar 6. Out of big piece of land (Gat No. 210) Land measuring 3750 sq. mtr. Alongwith constructed house having Gram Panchayat Mikat No. 120(1) measuring 253.30 sq. mtr. And Gram Panchayat Mikat No. 129(2) measuring 77.25 sq. mtr. (constructed area 328.42 sq. mtr) being small part of gat no. 210 situated at Mumbai-Agra National Highway at post Shemwad Khurd Tal Igatpur dist Nashik in the name of Mr. Kailash R Pawar and Mrs. Manisha Pawar 7. Plot no. 3 Gat No. 491, House No. A/3 measuring 1577.50 sq. mtr. Located at Gonde Dhurnal Tal Igatpur Dist Nashik in the name of Mr. Kailash R Pawar 8. Out of big piece of land (Gat no. 218) a portion of land no. 302 measuring 6000 sq. mtr. Alongwith construction thereon being small part of gat no. 218 situated at Mumbai-Agra National Highway at post Shemwad Khurd Tal Igatpur dist Nashik in the name of Mr. Kailash R Pawar and Mrs. Manisha Pawar 9. Out of big piece of land (Gat No. 218) a portion of land no. 302 measuring 3070.44 sq. mtr. Alongwith constructed warehouse measuring 125.46 sq. mtr. being small part of gat no. 218 situated at Mumbai-Agra National Highway at post Shemwad Khurd Tal Igatpur dist Nashik in the name of Mr. Kailash R Pawar and Mrs. Manisha Pawar 10. Industrial Gula D-5 D 866 1st Floor Plot No 28 Salspur MIDC Nashik adm 41.23 sq mtr in the name of the borrower Term loan and WC is further secured by way exclusively charge of collateral properties detailed below: 1. Non Agricultural Plot 1044.28 sq mtr being a part of residential plot no. 1 out of the total plot no. area of 4176.35 sq mtr. forming part of the sanction layout plan of S. No. 230/1 & 230/2 totally measuring 21800 sq mtr. situated at village Chondhi Tal Malagan Dist Nashik in the name of Hemant Surje 2. Non Agricultural Plot 1044.08 sq mtr being a part of residential plot no. 1 out of the total plot no. area of 4176.35 sq mtr. forming part of the sanction layout plan of S. No. 230/1 & 230/2 totally measuring 21800 sq mtr. situated at village Chondhi Tal Malagan Dist Nashik in the name of Sachin Tukaram Shirde 3. Non Agricultural Plot 1044.11 sq mtr being a part of residential plot no. 1 out of the total plot no. area of 4176.35 sq mtr. forming part of the sanction layout plan of S. No. 230/1 & 230/2 totally measuring 21800 sq mtr. situated at village Chondhi Tal Malagan Dist Nashik in the name of Avinash Dnyaneshwar Galwad 4. Non Agricultural land bearing Gat No. 40(1) measuring 91.82.38 sq. mtr. (situated at Rl. 01.82 ps) on the western side of the total land measuring about 01.00.33.58 (situated at Rl. 02.82 sq) situated at village Padal Dakhmakh Tal Igatpur Dist Nashik in the name of Mr. Kailash Ramtil Pawar. Personal Guarantees for the entire limits: Mr. Kailash Ramtil Pawar, Mrs. Manisha Kailash Pawar, Mr. Hemant Balkrishna Surje, Mr. Sachin Tukaram Shirde, Mr. Avinash Dnyaneshwar		51.59%	0	0	0.00	0			
4	Bank of India	24-May-23	957,474,943.57	957,474,943.57	Secured	957,474,943.57	Yes	Movable Property: A First and Exclusive charge by way of hypothecation in a form and manner acceptable to Mahindra Finance of the equipment's purchased to be purchased for capex for the company's plant at Power Electro System Pvt Ltd. More particulars described in the document "Details of Security" (14/04/23) Immovable Property: A First charge by way of mortgage in a form and manner acceptable to Mahindra Finance on Industrial Plot of Land valued Rs. 543 lacs Situated at Plot no 04 (S. no. 491/ Pt. Gondemunda, Shree's Anand Carbon Graphite Co. Gondemunda, Tal. Igatpur, Dist Nashik Mortgaged Created by Mr. Ashay Prabhakar Shinde. Property Detail: First and Exclusive charge on all that piece and parcel of Immovable Property comprised of Plot no. 4 measuring 1362.50 sq mtr. (A.L. Rl. 136.20ps) out of Gat No. 491/A From Village Gondemunda Taluka Igatpur District Nashik Maharashtra-424003. Belonging to Mr. Ashay Prabhakar Shinde. First charge by the way of exclusive hypothecation ten mark on the performa invoice and tax invoice in favour of inter capital limited covers the entire loan amount.		28.01%	0	0	0.00	0			
5	Mahindra & Mahindra Financial Services Ltd	24-May-23	36,192,157.05	36,192,157.05	Secured	36,192,157.05	No	Movable Property: A First and Exclusive charge by way of hypothecation in a form and manner acceptable to Mahindra Finance of the equipment's purchased to be purchased for capex for the company's plant at Power Electro System Pvt Ltd. More particulars described in the document "Details of Security" (14/04/23) Immovable Property: A First charge by way of mortgage in a form and manner acceptable to Mahindra Finance on Industrial Plot of Land valued Rs. 543 lacs Situated at Plot no 04 (S. no. 491/ Pt. Gondemunda, Shree's Anand Carbon Graphite Co. Gondemunda, Tal. Igatpur, Dist Nashik Mortgaged Created by Mr. Ashay Prabhakar Shinde. Property Detail: First and Exclusive charge on all that piece and parcel of Immovable Property comprised of Plot no. 4 measuring 1362.50 sq mtr. (A.L. Rl. 136.20ps) out of Gat No. 491/A From Village Gondemunda Taluka Igatpur District Nashik Maharashtra-424003. Belonging to Mr. Ashay Prabhakar Shinde. First charge by the way of exclusive hypothecation ten mark on the performa invoice and tax invoice in favour of inter capital limited covers the entire loan amount.		1.06%	0	0	0.00	0			
6	Intec Capital Limited	22-May-23	111,252,896.00	111,252,896.00	Secured	111,252,896.00	Yes	First charge by the way of exclusive hypothecation ten mark on the performa invoice and tax invoice in favour of inter capital limited covers the entire loan amount.		3.25%	0	0	0.00	0			
	<b>Total</b>		<b>3,418,907,089</b>	<b>3,418,907,089</b>		<b>3,418,907,089</b>				<b>100%</b>							